

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2
(IN COURT NO. 3)

Date : 29th April, 2016
Time : 10:30 AM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. B. S. SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 201/2016	Ravindra Kumar N. Patel & Anr. Vs. Jasbir Singh & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant
AFTER NOTICE			
2.	Original Application No. 123/2016	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder Krishan Sharma, Applicant in person
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 378/2015 (M.A. No. 910/2015)	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5
4.	Original Application No. 434/2015 (M.A. No. 269/2016 & M.A. No. 386/2016)	Ojasvi Party Vs. State of Delhi	Mr. Swami Omji & Mr. Mukesh Jain for Applicant Mr. Vivek Kumar Tondon, Adv. for R-1 Mr. Birja Mahapatra, Adv. for R-2 Ms. Pujja Kalra, Adv. for North & South MCD Ms. Sakshi Popli, Adv. for NDMC Mr. Anshuman, Adv. for DCB Mr. Balendu Shekhar, Adv.
FOR HEARING			
5.	Original Application No. 453/2013 (M.A. No. 1114/2013 & M.A. No. 1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand
6.	Original Application No. 111/2014 (M.A. No. 322/2014)	Environics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv. and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12

			Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
7.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
8.	Original Application No. 302/2015	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Rakesh Khanna, Sr. Adv. with Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Manish Srivastava, Adv.

Date : 29th April, 2016

Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 202/2016 (M.A. No. 381/2016)	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	M.A. No. 957/2015, M.A. No. 958/2015, M.A. No. 959/2015 & M.A. No. 265/2016 in Original Application No. 39/2014 (CWP No. 9556/2011)	Jawara Ram & Ors. Vs. State of Rajasthan	Mr. Navneet Singh Birkh, Adv. for Applicant Dr. P. S. Bhati, AAG & Mr. Sajjan Singh, AAG for R-1 to 10
FOR HEARING			
3.	Original Application No.34 (T _{HC})/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 302/2016 in M.A. No. 849/2015)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchit, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Vinay Kothari, Adv. for R - 8 Mr. Vikas Balia, Adv. for R - 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma & Mr. Lokendra, Advs. for RSPCB Mr. B. V. Niren, Adv. for CGWA

Date : 29th April, 2016
Time : 2.15 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING (IN COURT NO. 2)			
1.	Review Application No. 39/2015 (M.A. No. 1138/2015 & M.A. No. 75/2016) in O.A. No. 35/2013 (THC)	Gurcharan Singh Matharu (in Parminder Singh Vs. Punjab Pollution Control Board)	Ms. Meenakshi Arora, Sr. Adv. with Ms. Mala Narayan, Adv. for Applicant Mr. Naginder Benipal, Adv. & Mr. Anil Soni, AAG for R-1 Mr. Jeevesh Nagrath, Adv. for R-4 to 6 Mr. Ritwick Navet, Adv. for R-7
2.	Original Application No. 70/2016 (Earlier O.A.No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Mr. Gurubakshish Singh Gill, EE Mr. Naginder Benipal, Adv. & Mr. Anil Soni, AAG for R-1 Ms. Gurniderjit, Adv. Mr. Jeevesh Nagrath, Adv. for R-4 & 6 Mr. Ritwick Navet, Adv. for R-7

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